

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-291-2020**

Gandha Vishant Kamat

... Petitioner

Vs

Member Secretary, NGPDA & Ors.

... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

Shri H.D. Naik, Advocate for the Respondent No.1.

Shri Nogel Da Costa Frias, Advocate for the Respondent No.3.

Shri E. Usapkar, Advocate for the Respondent No.4.

Coram : DAMA SESHADRI NAIDU, J.**Date : 11 December 2020****P.C. :**

Post the matter on 14.12.2021.

DAMA SESHADRI NAIDU, J.

NH